## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: TCP/120/2016

NAME OF THE PETITIONER(S)

: S.K. Ganesan & 6 others

NAME OF THE RESPONDENT(S)

: M/s Eswar Rubber Products Private Limited & 8 others

UNDER SECTION

: 397, 398 & 402

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

(1) Cita Vishnu T.v.P. Saivihan

Counsel Rur

T.v.P. Saivila

2. S. manoTkumar

counsel for Rh-PR

For B. Dhanarat

(B)=

3. 8. Marjula seni, Adr

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ORDER

Counsels for both the parties are present. It has been proposed with a consensus that Shri T.S.Krishnamurthy, former Chief Election Commissioner, will be requested by the parties to mediate. Both of the counsels pray time to proceed in the said direction. At request, time is enlarged. Put up on <u>09.12.2016 at 10.30 A.M.</u>

(Ch. Md.Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)